

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 105
IB- 2410/ND/2019

IN THE MATTER OF:

Realiablie Finance Corpn Pvt. Ltd. ... Applicant/Petitioner

Vs

Nature India Communique Ltd. ... Respondent

Order under Section 7 of IBC.

Order delivered on 07.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

While arguing Learned Counsel for the applicant was unable to prove that the present application was served to the Corporate Debtor and file service affidavit. Last chance is given to applicant to satisfy the Bench, else the application will be dismissed.

List on 16.12.2020.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)